

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4723
ANSWERED ON:23.04.2013
INCLUSION OF CASTES IN OBC LIST
Bundela Shri Jeetendra Singh;Nagar Shri Surendra Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government proposes to include some more castes including gurjars in certain States in the list of Other Backward Classes (OBC);
- (b) if so, the details thereof, State-wise;
- (c) whether the Union Government has received any proposals from the States in this regard;
- (d) if so, the details thereof, State-wise; and
- (e) the action taken by the Union Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) to (e): Inclusion of castes/communities in the Central List of Other Backward Classes is a continuous process. The Ministry of Social Justice & Empowerment notifies castes/ communities in the Central List of OBCs for different States/Union Territories on the basis of advice tendered by the National Commission for Backward Classes (NCBC) under Section 9(1) of the NCBC Act, 1993. Gurjar / Gujjar /Goojar /Gujar caste/community is already listed in the Central List of OBCs in the 12 States/UTs. Proposals for inclusion of castes/communities in the Central List of Other Backward Classes, as and when, received from various States/Organisations/individuals, are forwarded to the NCBC for appropriate action. The Advice of the NCBC has been received for inclusion of castes/communities in the Central List of OBCs for different States/Union Territories. Details are given in the statement at Annexure.